

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bartronics Global Solutions Limited Date of Commencement of Liquidation: 16-09-2022; List of Stakeholders as on Date: 22-04-2023; Name of IP: MATTA PEDDA SRINIVAS; Process Number: 1; Last 5 digitof registration number: 13980

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	5	0	0			NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	2	207851	1	68902				Annexure 6
7	Operational creditors (Government Dues)	2	91372482	2	91376982				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	26037669	1	26037669				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		5	117618002	9	117483553	0			